

POPULARISATION OF COTTAGE INDUSTRIES PRODUCTS

*431. **Shri M. R. Krishna:** (a) Will the Minister of Commerce and Industry be pleased to state the specific steps taken by the representatives of the Government of India in foreign countries to popularise the cottage industry products of India?

(b) How many of our Embassies abroad have opened Cottage Industries Emporia?

The Minister of Commerce (Shri Karmarkar): (a) The following steps have been taken by the representatives of the Government of India in foreign countries to popularise Indian cottage industry products:

- (i) Participation in International Fairs and Exhibitions.
- (ii) Press Conferences during such fairs
- (iii) Release of documentary films dealing with Indian commercial products.
- (iv) Establishment of show-rooms and show-cases displaying Indian products including cottage industry products and also samples of goods.
- (v) Bringing out publicity literature and press bulletins propagating Indian goods.
- (vi) Delivery of lectures by Trade Representatives publicising Indian goods.
- (vii) Establishing personal contacts with Chambers of Commerce and Associations etc.
- (viii) Distribution of leaflets portraying Indian cottage industry products.

(b) No regular Emporia have been opened by the Indian Embassies abroad; but show-rooms and show-windows have been attached to our Embassies for display of Indian goods and affording to them the required publicity.

BONE AND BONEMEAL (EXPORT)

*432. **Shri Jasani:** Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of bonemeal and bones exported during the year ending the 31st of March, 1952; and

(b) the country-wise export during that period and its value?

The Minister of Commerce (Shri Karmarkar): (a) and (b). Export of bonemeal and uncrushed bones was banned during the year ending 31st March, 1952.

CLAIMS FOR PROPERTY (VERIFICATION)

*433. **Shri Gidwani:** Will the Minister of Rehabilitation be pleased to state:

(a) how many claim property sheets in respect of urban and rural were verified upto the 31st August, 1952;

(b) how many claim property sheets both urban and rural still remain to be verified including those rejected in default of appearance of the claimant and cases of untraced claimants after the 31st August, 1952;

(c) how many Agricultural claim property sheets from Sind, N.W.F.P., and Baluchistan were verified before the 31st August, 1952 and how many yet remained unverified after 31st August, 1952; and

(d) when the verification of claim sheets of all categories will be completed?

The Deputy Minister of Rehabilitation (Shri J. K. Rhonsie): (a) 10,01,033.

(b) About 37 thousand claims for property other than agricultural and including 28 thousand claims whose claimants are untraceable or which have been rejected *ex parte* and 1,15,836 claims for agricultural land.

(c) (i) Verified before 31-8-52 29,059

(ii) Remaining unverified on 1-9-52 1,15,836

(d) Urban claims are expected to be finished by December, 1952 and agricultural claims by March, 1953.

CLAIMS OFFICERS AND COMMISSIONERS

*434. **Shri Gidwani:** Will the Minister of Rehabilitation be pleased to state:

(a) what was the total number of Claims Commissioners and claims officers appointed in the claims organization;

(b) what was the number of claims officers retained after the 31st August, 1952;

(c) how many of those retained officers are displaced persons and how many of them are non-displaced persons;

(d) how many of them are pension-holders;

(e) how many of them are super-annuated;

(f) how many of them are on deputation from other Government departments;

(g) whether any special posts have been created for certain officers with a special grade of salary;

(h) if so, the number of such officers and the amount of salary that they draw; and

(i) how many claims officers have been absorbed in the Settlement Department of the compensation scheme?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a)—

Claims Commissioners17

Claims Officers267

(b) 173.

(c) Displaced persons165.

Non-displaced persons.....8.

(d) 32.

(e) 72.

(f) 12.

(g) No.

(h) Does not arise.

(i) 2.

REPRESENTATIVES OF COLLIERY OWNERS

*425. **Shri A. C. Guha:** Will the Minister of Production be pleased to state:

(a) the names of Government and/or semi-Government bodies or Committees to which representatives of colliery owners are taken;

(b) how these are taken, whether by election or by nomination; and

(c) whether these are taken on the basis of different organisations of colliery owners or on the basis of the general list of colliery owners?

The Minister of Production (Shri K. C. Reddy): (a) to (c). A statement containing information relating to Central Government bodies and/or semi-Government bodies etc. is laid on the Table of the House. [See Appendix II, annexure No. 50].

FERTILISERS

*426. **Shri Chinnaiya:** Will the Minister of Production be pleased to state:

(a) what quantity of fertilisers was produced by the Sindri Factory from October 1951 to August, 1952;

(b) how much was imported from abroad during that period; and

(c) how much of the fertilisers produced in Sindri Factory and imported from abroad has been consumed and what quantity of it was in stock at the end of that period (31st August, 1952)?

The Minister of Production (Shri K. C. Reddy): (a) 91,566 tons of Ammonium Sulphate.

(b) 1,84,000 tons of Ammonium Sulphate.

(c) The actual quantity of Ammonium Sulphate consumed in the country during the period under reference is not known. Out of the quantity of 91,566 tons produced by the Sindri Factory, and 1,84,000 tons imported from abroad, 65,353 tons and 1,53,287 tons, respectively, were supplied to the various State Governments and other consumers. The balance was in stock at the Sindri Factory or at the ports.

SHORTAGE OF PIG IRON

*427. **Shri H. N. Mukerjee:** Will the Minister of Commerce and Industry be pleased to state the steps taken or those in contemplation for meeting the shortage of pig iron till the proposed factory with U.S.-Japanese co-operation is set up?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): Government propose to give all reasonable assistance to the principal producer of pig iron, namely, the Indian Iron and Steel Company to expand their production of pig iron.

EXPORT OF HAND-LOOM CLOTH

*429. **Shri Balakrishnan:** (a) Will the Minister of Commerce and Industry be pleased to state whether handloom cloth is exported to foreign countries?

(b) Which are the countries which import Indian handloom cloth?

(c) What kinds of handloom cloth are exported?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Yes.

(b) The principal countries which import Indian handloom cloths are: Burma, Malaya, Straits Settlements, Ceylon, Siam, Zanzibar, Sudan, Mauritius, Borneo, Java, Sumatra, Fiji Islands and French West Africa.

(c) A list of varieties of handloom cloth usually exported is placed on the Table of the House. [See Appendix II, annexure No. 51].